

ITEM NO.29

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8302/2022

ADITYENDRA SHARMA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 10-01-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. Shashank Singh, AOR (Not Present)

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Ankit Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

No one appears for the appellant.

List the matter in the last week of February, 2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER